

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. †3326**

TO BE ANSWERED ON THE 7TH AUGUST, 2018/SHRAVANA 16, 1940 (SAKA)

RISE OF CRIME IN DELHI

†3326. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the rise in the incidents of various crimes in Delhi particularly fake suicide, snatching, cheating etc. as reported in media;**
- (b) if so, the details thereof;**
- (c) whether the data of crimes in Delhi has been collected during the last three years and the current year; and**
- (d) if so, the details thereof and the action taken by the Government against the guilty persons?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) and (b) : As reported by Delhi Police, a number of measures taken for facilitating reporting and registration of crime, including online registration of e-FIR, may have contributed to higher number of cases registered in the NCT of Delhi. However, crime reported under various heads, namely, dacoity, murder, attempt to murder, robbery, riot, extortion, snatching, cheating, burglary, house theft etc., have shown a decline. During the year 2016 and 2017, there is a decline of 3.28% and 14% respectively in snatching cases and also a decline of 9.91% and 19.34% respectively in cheating cases registered compared to previous years. However, Delhi Police reportedly does not collate any data/record regarding fake suicide.

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(c) and (d): Details of number of cases of crimes registered and persons arrested by Delhi Police during the last three years and the current year (upto 15.07.2018) are as under:

Year	Number of cases registered	Number of persons arrested
2015	191377	77797
2016	209519	72034
2017	233580	76122
2018 (upto 15.07.2018)	125668	34132
